Central Administrative Tribunal Allahabad Bench

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Original Application No. 1234 of 1988

smt. Tilaki

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Applicant.

VERSUS

Union of India & Others

Respondents.

Hon'ble Mr. A.K. Sinha, J.M.

The applicant Smt. Tilaki, who is
Widow of Late Shri Ram Singar, Railway Carriage Fitter
posted at Bhatni, who died in Harness on on 10.1.82 in
N.E. Railway Hospital, Gorakhpur has prayed that her
only issue i.e her daughter Smt. Vidyawati Yadava, who
has passed her Intermediate examination in 1984 and whose
date of birth is 01.3.1966 may be provided with a job on
Compassionate Ground, as she is the only supporting member for her family.

- The prayer of the applicant was rejected on 20.10.87 vide (Annexure A-1) by the respondents on the ground that there is no provision to appoint a married daughter on compassionate ground.
- The learned counsel for the applicant submitted that on the strength of Railway Board decision, con
 taining in the letter dated 30.4.89, that there is no such
 instructions imposed by the Railway Board, in not making
 the appointment of the married daughter on compassionate
 ground4.

Contd 2/-

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4. Sri prashant Mathur appearing on behalf of the respondents and submits that there is no provision in the Railways to provide a job on compassionage ground to a married daughter of the deceased Railway Employee and, as such he submitted that there cannot be a blank cheque to provide job on compassionate grounds.

It appears that the respondents have not considerathe prayer of the applicant in right prospectives and, as such, the respondents are directed to consider her case for providing a job to her daughter i.e. Smt Vidya-Wati Yadava, if it is possible as per rules of the Railway, within three months of the receipt of this order. The application is disposed of with these observations.

Member (J)

Allahabad, Dated 20th January, 1993 (m.m.)